

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

JODHPUR BENCH, JODHPUR

ORDER SHEET

Original APPLICATION NO. 18 OF 2002
 Applicant(s) Bhagirath Respondent(s) V.O.D. 204
 Advocate for Applicant(s) Mr. R.S. Saluja, Adv. Advocate for Respondent(s)

Notes of the Registry

Orders of the Tribunal

24-01-2002

Mr. R.S. Saluja, Counsel for the Applicant

Register Put no. in Court 10
 admission on 29-01-2002

64374
 Dy. REGISTRAR
 C.A.T. JODHPUR

29/1/02

Mr. Ashwani Swami, proxy counsel for
Mr. R.S. Saluja, Counsel for applicant

At his request, adjourned to
1/2/02 for admission.

hps
A.D. NAGRATH
 Adm. Member

Ch
(O. P. GARG)
 Vice Chairman

1-2-02

Mr. R. S. Saluja Counsel for the applicant.

Learned counsel for the
applicant prays that he may be
permitted to withdraw this application.
This application is allowed to be
withdrawn with a liberty to file
a fresh OA as and when cause of
action accrues to the applicant.

hps
A.D. NAGRATH
 Adm. Member
 Part II and III destroyed
 by presence on 2.7.07
 under the supervision of
 section officer () as per
 order dated 14/5/07

Ch
(O. P. GARG)
 Vice Chairman

Section officer (Record)

Copy of OA for admission
to R-3 Annex sent to R-1
to R-3 vide no. B3
dt. 06-2-2002
gmdr
07/02